

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 112(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.07.2017**

NAME OF THE COMPANY: Manisha Anand Vs. Saga Info Solutions Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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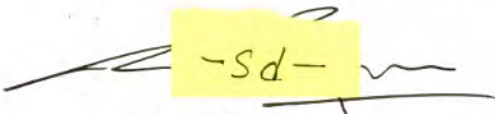
	For the Petitioner (s)	: None		
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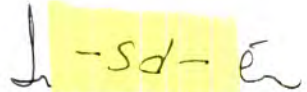
	For the Respondent (s)	: Ms. Diyga Garg, Advocate Mr. Rahul Poovia, Advocate		
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Order

Request for adjournment is being made on behalf of the Respondent on the grounds that Sr. Counsel is busy in the Hon'ble Supreme Court.

To come up on 8th September, 2017 for final arguments. No further opportunity shall be granted.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)